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## New system of aomJInbfta at telephones

- SHRI B. SATYANARAYAN REDDY: Will tie Minister of COMMU-NICATIONS be pleased to state:
- (a) whether it is a fact that in several countries such as U.K. etc. there is no romtal or installation charges for telephone but only the telephone [calls made are charged; and
- (b) if so, whether Government propose > introduce such a system, in this coun ty and to entrust this job to private firm vith 51 per cent share of public Govern-

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) No, Sir. Enquiries made have indicated that rental charges are levied in U.K. for telephones.

(b) There is no such proposal.

## RepreaeattatieeM of extra department employees of P\*T

- MO. SHRI B. SATYANARAYAN REDDY: Will the Minister of COMMU-NICATIONS be pleased to state;
- (a) whether it is a fact that the representations of Extra Departmental Employees of P&T Department have kmg been pending and if so. what are the reasons therefor; and
- (b) whether Government propose to eonvane a meeting of the concerned staff to Bottle the matter?

THE MINISTER OF STATE OF TH1 MINISTRY OF COMMUNICATIONS: (SHRI RAM NIWAS MIRDHA): (a) and (b) Extra Departmental Agents of the Department of Posts continually represent on various matters relating to their service conditions. The Government has appointed a Oao-Man ED Enquiry Committee which will generally examine the working of the

ED system in The Department of Posts and suggest such modifications and improvements at may be neceaeary to make the system efficient consistent with economy. In particular, the committee will examine the existing basis for remunerating the services of the ED Agents and the procedure for periodical review of their allowances and the facilities to be provided to the ED Agents in connection with post office work. In view of the existoaoe of this Committee, which will give opportunity for ED Agents also to give evidence, there is no need for calling a mooting of the concerned staff in this regard.

## Assets of Large Industrial Hoases

- 821. SHRI DHULESHWAR MEENA: Will the Minister of INDUSTRY AND COM PANY AFFAIRS be pleased to state:
- (a) what are the details of assets and turnover of the first 25 large industrial houses registered under the MRTP aet as compared to the previous three years;
- (b) which of these Housee have acquired holdings of some foreign companies or their merger with the companies eonr trolled by them during 1983-84 and 1984-85; and
- (c) the particulars of the cases hying pending for approval?

THE MINISTER OF STATE IN TH\* MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS (SHRI ARIF MOHD. KHAN): (a) A statement-i is annexed showing the assets and turnover for the years 1980-83 in respect of the first 25 large industrial houses ranked according to their assets in 1983.

- (b) Information is being collected and will be laid on the Table of the House.
  - (c) A statemenr-flr is annexed.